

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2021(Substitution of New Article for Article 129, etc.).

DR. D. RAVIKUMAR (VILUPPURAM): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

DR. D. RAVIKUMAR: Sir, I introduce the Bill.